

MINUTES OF THE MEETING OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 23.01.2020
at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 10(2019-20) of EXIM Facilitation Committee (EFC) was held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 23.01.2020 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

(i) Shri Yogesh Kumar, JSO, DoAH&D

In attendance:

(i) Shri Arunoday Goswami, Joint DGFT

(ii) Shri Nitish Suri, Deputy DGFT

(iii) Shri Ram Paul Singh, FTDO

3. Altogether 35 applications (including 28 deferred cases) were considered by the EFC, out of which 14 cases were approved (11 cases were approved post facto), 02 cases were rejected, 01 case was dropped and remaining 18 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	M/s SP Hortiplex, Tamil Nadu	50032/AM20	Seeds -santalum album(sandalwood tree)	11-05-19	Deferred due to want of comments / NOC from NBA. It was decided to again take up the matter with NBA.
2.	Seedworks International Private Limited	50141/AM20/EC	Paddy seeds	05.10.19	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -8) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
3.	Seedworks International Private Limited	50142/AM20/EC	Paddy seeds	05.10.19	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -9) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
4.	Bayer Bioscience Private Limited	50145/AM20/EC	Rice Paddy seeds	09.10.19	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -3) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
5.	Bayer Bioscience Private Limited	50146/AM20/EC	Rice Paddy seeds	09.10.19	Approved as per NOC received from DoAC&FW vide OM No. 1-128/2019-SD.IV (248 TH EXIM-7) dated 02.01.2020 for export of 400 Kg of Rice Paddy seeds to Philippines

6.	Bayer Bioscience Private Limited	50149/AM20/EC	Rice Paddy seeds	10.10.19	Approved as per NOC received from DoAC&FW vide OM No. 1-128/2019-SD.IV (248 TH EXIM-6) dated 02.01.2020 for export of 2781 MT of Rice Paddy seeds to Philippines
7.	East west seeds India Pvt Ltd	50154/AM20/EC	Onion seeds	15.10.19	Deferred due to want of information from the firm.
8.	Savanath Seeds Private Limited	50190/AM20	Hybrid Rice Seed	25.11.2019	Based on the comments received from D/o AC & FW vide OM No. 1-128/2019-SD.IV (248 TH EXIM -3) dated 02.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
9.	PHI Seeds Private Limited	50195/AM20	Hybrid Rice Seed	27.11.2019	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -6) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
10.	PHI Seeds Private Limited	50196/AM20	Hybrid Rice Seed	27.11.2019	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -7) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
11.	Bayer Bioscience Pvt Ltd	50197/AM20	Hybrid Rice Seed	27.11.2019	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -5) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
12.	Bayer Bioscience Private Limited	50198/AM20	Hybrid Rice Seed	27.11.2019	Based on the comments received from D/o AC & FW vide OM No. 1-129/2019-SD.IV (249 TH EXIM -4) dated 15.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
13.	Nath Bio-Genes(India) Ltd	50206/AM20	Hybrid Rice Seed	07.12.2019	Deferred due to want of information from the firm.
14.	Shri Vishnu Trading	50207/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	07.12.2019	Approved as per NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt. V) dated 22.01.2020 for export of 4000 MT of Non Basmati Rice in Husk or Paddy Other than seed quality to Nepal.
15.	Chandan Kumar	50210/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	11.12.2019	Deferred due to want of comments / NOC from DoAC&FW.
16.	Malav Seeds	50214/AM20	Onion seeds	14.12.2019	Deferred due to want of information from the firm.
17.	Ajay Kumar Gupta	50226/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	30.12.2019	Deferred due to want of comments / NOC from DoAC&FW
18.	Mukesh Kumar Yadav	50228/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	14.01.2020	Deferred due to want of comments / NOC from DoAC&FW
19.	Pankaj Trading Company	50229/AM20	Non Basmati Rice in Husk or Paddy Other than seed	16.01.2020	Deferred due to want of comments / NOC from DoAC&FW

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20.	Shri Laxmi Foods	50231/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	20.01.2020	Deferred due to want of comments / NOC from DoAC&FW
21.	Sahu Traders	50232/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	21.01.2020	Deferred due to want of comments / NOC from DoAC&FW

Department of Animal Husbandry and Dairying

22.	M/s Gaurav Patel, Bihar	50113/AM20	Rice/paddy husk for Boiler Use	06-09-19	Rejected due to non submission of information by the firm inspite of four reminder sent to them by DoAH&D
23.	M/s Biswanath Sil, West Bengal	50125/AM20	Wheat Bran	19.09.2019	Rejected due to non submission of information by the firm inspite of four reminder sent to them by DoAH&D
24.	JP Flour Mills Pvt Ltd	50192/AM20	Wheat Bran	25.11.2019	Deferred due to want of comments / NOC from DoAH&D
25.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

SU Division

26.	M/s MMTC Limited, Chennai	50121/AM20	Red sander wood - Log form	18.09.19	Based on the comments received from M/o EF &CC(SU Div) vide OM No.5-2/2015 dated 27.12.2019 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
27.	MMTC Limited	50204/AM20	Red sanders wood in log form	04.12.2019	Dropped due to Notification No.12/2015-20 dated 29.07.2019 for export for export of confiscated quota of red sanders wood allocated to DRI, State Govt. of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka
28.	Rural Artisans Craft Center	50225/AM20	Red sanderswood- Handicraft items -pattaland	24.12.2019	Deferred due to want of comments / NOC from M/ o EF&CC (SU Div)

Ozone Cell

29.	Marine Solutions	50188/AM20	Halon-1301	25.11.2019	Based on the comments received from M/o EF&CC (ozone cell) vide OM No. 11/11/2009-OC dated 07.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis.
30.	Marine Solutions	50201/AM20	Halon-1301	29.11.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
31.	Pacific Enterprise	50223/AM20	Bromotrifluoro Methane	23.12.2019	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

Ministry of Mines

32.	Kings Metals & Alloys Madras Limited	50193/AM20	River Sand	26.11.19	Deferred due to want of comments / NOC from M/o Mines
33.	Mata Amritananda Mayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments / NOC from M/o Mines

Ministry of Ayush

34.	M/s Jagdish Commercial Services, Punjab	50029/AM20	NUX Vomica Seeds	16.06.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division) and NBA.
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Department of Atomic Energy

35.	Sukaso Ceracolors Pvt Ltd	50220/AM20	Ziromet/5 Micron/325 Mesh Powder	21.12.2019	Based on the comments received from M/o EF&CC (ozone cell) vide email dated 13.01.2020 export license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on EX-Post facto basis
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Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
